

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3498  
ANSWERED ON:16.04.2010  
AIDS PATIENTS  
Abdulrahman Shri ;Kanubhai Patel Jayshreeben

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has prepared any plan/strategy to register and treat unknown HIV positive patients in the country;
- (b) if so, the details thereof;
- (c) whether it has come to the notice of the Government that some AIDS drug manufacturing companies are trying to find new cases of AIDS particularly among the rural women with the help of NGOs for the consumption of their medicines;
- (d) if so, whether permission has been given by the Government in this regard;
- (e) if so, the details thereof; and
- (f) if not, the steps taken by the Government to check such activities?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b): Under the NACP-III, the Government have a strategy to treat HIV positive patients in the country. Patients who are identified with HIV and who need treatment are provided treatment through the 269 ART Centres spread all over the country. For other persons who are at risk, a system is in place wherein such persons are directed to an Integrated Counseling and Testing Centre. 5135 such Centres are presently functioning. After testing of those patients who are found to need treatment, they are then investigated further and attached to an ART Center and treatment is started for those who need such treatment. The process of directing persons who are at risk to the ICTCs are carried out by outreach workers attached to the Integrated Counseling and Testing Centres. In addition to the outreach workers, NGOs network belonging to the People Living with HIV/AIDS could also send people who are likely to be HIV positive for testing and further treatment where necessary to the ICTCs.

(b) to (f): No such information has been brought to our notice so far.